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**M.J.Patra Vrs. UOI**

**Admission Sl. No. 5**

**O.A. No. 998 of 2013**

Order dated: 21.02.2014

CORAM

**HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)**

**HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)**

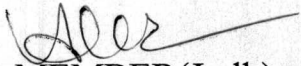
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On the prayer made by Mr. S.Bahadur, Ld. Counsel appearing for the applicant, he is allowed to withdraw this O.A. to file a better application. He may do so within a period of two weeks.

This O.A. is, accordingly, disposed of being withdrawn.

Mr. T. Rath, Ld. Standing Counsel for the Railways, is present.

  
MEMBER(Admn.)

  
MEMBER(Judl.)

RK